Office Order No. 22/2020

With the approval of the competent authority, it has been decided to appoint Shri Rakesh Dahiya, IRS (C&CE: 2010/3999), Joint Commissioner (in-situ), Directorate of Revenue Intelligence (DRI), Delhi Zonal Unit as OSD (Tax Research Unit-II) in Central Board of Indirect Taxes (CBIC) on loan basis with immediate effect and until further orders.

2. During the period of his posting as OSD (TRU-II) in CBIC, Shri Rakesh Dahiya will continue to draw his pay and allowances from his present place of posting.

(Kunwar Balwant Rao)

Under Secretary to the Govt. of India

Copy to:

1. The officer concerned.
2. The Director General, Directorate of Revenue Intelligence with the request to relieve Shri Rakesh Dahiya immediately with the direction to join his new place of posting.
3. The Joint Secretary (Tax Research Unit-II), CBIC with reference to his note dated 05.02.2020 in F. No. 341/8/2019-TRU.
4. PS to FM / MoS (F) / Revenue Secretary/ Chairman, CBIC/ All Members, CBIC/ Commissioner (Coord-I), CBIC/ Commissioner (Coord-II), CBIC/ Pr. DG (Vig.) & CVO, CBIC/ DS (Ad. V).
5. AS (R)/JS (R)/Director (Admn- Hqrs.)/US (Ad. I)/ SO (P)/Hindi Section.
6. All Heads of Department under CBIC/Pr.CCA, CBIC, New Delhi.
7. ADG (HRM-I), DGHRD/ ADG (HRM-II), DGHRD.
8. The Manager Website, Directorate General of Systems, New Delhi for uploading on website.